

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 189 of 2019**

**IN THE MATTER OF:**

**Group Captain Kulbir Singh Datta (Retd.)**

**...Appellant**

**Versus**

**Mr. M.P. Jain & Ors.**

**...Respondents**

**Present:**

**For Appellant :           None**

**O R D E R**

**29.07.2019** The case was taken up on 25<sup>th</sup> July, 2019 when nobody appeared on behalf of the Appellant. This Appellate Tribunal also noticed that the appeal was preferred after delay. Therefore, the appeal was adjourned. Today also in spite of repeated calls, nobody appears on behalf of the Appellant. The appeal is accordingly dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/sk